

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2259

ANSWERED ON:10.03.2016

Air Accidents

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of aircraft accidents reported across the country during the last three years along with the details of enquiries conducted by the investigating agencies in this regard;
- (b) the country's ranking in the world index for aircraft security;
- (c) the steps taken/being taken by the Government for improving structure and style of functioning of Directorate General of Civil Aviation, especially with regard to aircraft security;
- (d) the action plan formulated by the Government for monitoring of upcoming commercial institutions for training of pilots in the country; and
- (e) the steps taken by the Government to avoid the misheppening and fatal accidents of ground and technical staff at aircraft?

Answer

Minister of State in the Ministry of CIVIL AVIATION
(Dr Mahesh Sharma)

- (a) During the last three years and the current year, a total of 24 accidents have been reported. Details are enclosed as annexure-A.
- (b) to (c) International Civil Aviation Organization's (ICAO) under its Universal Security Audit Programme (USAP) carried out an audit of India's Civil Aviation Security activities from 5th to 9th October 2015 and has accessed India to be in very high degree of compliance with the prescribed norms for aviation security. Regular audits and inspections are done to ensure that security measures are taken care of by the airlines, airport and cargo operators. Further, the contingency plans have been prepared and implemented based on the threat perception.
- (d) to (e) (i) DGCA has revised Civil Aviation Requirement Section-7 Series-D, Part-I on approval of Flying Training Organizations (FTOs).
- (ii) All existing FTOs are subjected to re-certification as per the aforesaid Civil Aviation Requirement.
- (iii) All FTOs are being subjected to surveillance as per surveillance schedule of DGCA.
- (iv) DGCA carries out Safety Oversight activities at airports to ensure compliance of procedures laid down by aircraft manufacturer/operator for working on the aircraft and its vicinity. This ensures safety and security of personnel.